

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SMT. USHA SINGH) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

CAG reports on NDDB/IDC

1066. SHRI SHAMIM HASMI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether CAG has highlighted mammoth losses of public sector and if so, whether NDDB/IDC has been covered under this report as appeared in the Times of India, dated the 28th March, 1990;

(b) whether it is a fact that NDDB/IDC had failed to submit vouchers etc. to CAG since 1983-84 as per CAG reports and if so, the corrective action taken or proposed to be taken in this regard; and

(c) whether it is also a fact that the NDDB is the only organisation using Consolidated funds of India since 1987 which is not under the control of CAG as required under the Constitution and if so, the corrective steps proposed to be taken to set this anomaly right?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) The National Dairy Development Board (NDDB)/erst-while Indian Dairy Corporation (IDC) have not been covered under this news item.

(b) The IDC had fully replied to the comments of CAG in their respective years' accounts. The accounts were included in the Annual Report of the erst-while IDC. In view of this no further action is necessary.

(c) Information is being collected and the same will be placed on the table of the Sabha.

Capacity utilisation of Milk Power Plant and Tetrapack Plant

1067. SHRI SHAMIM HASHMI: Will the Minister of AGRICULTURE be pleased to refer to the answer to Unstarred Question 1287 given in the Rajya Sabha on the 23rd March, 1990 and state:

(a) the installed capacity and utilisation of milk powder plants in each of the States in the country during December, 1989, January and February, 1990;

(b) the installed capacity of tetrapack units and utilisation, State-wise, during the above period; December 1989, January and February 1990;

(c) whether it is a fact that milk production has increased during the last 3-4 years State-wise despite the drought leading to seasonal surpluses during these years;

(d) whether Government have received a letter dated 21st July, 1986 from Shri Shijaji Rao Moghe requesting NDDB Chairman to lift surplus milk powder of 8000 MT which was turned down by NDDB chairman vide his reply dated 30th July, 1986; and

(e) if so, whether Government would inquire into the matter and punish those responsible therefor; and also inquire into the Basak Committee Report of the 31st December, 1986 and all representation from Maharashtra State Assembly on this subject?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) The installed capacity and utilisation of Milk Powder Plants in each of the States in the country during December, 1989, January and February, 1990 is given in the enclosed statement. (See Appendix CLIV Annexure No. 49).

(b) Based on packaging material supplied to plants in various States, the installed capacity and utilisation of tetrapack units for packing milk is as under:—

(All fig. in million packs)

State	Monthly capacity	Dec. 89	Jan. 90	Feb. 90
Gujarat	6.04	0.72	1.28	1.09
Madhya Pradesh	3.02	0.84	0.72	0.80
Rajasthan	6.04	0.47	NIL*	0.64
££ Andhra Pradesh	6.04	NIL	NIL	NIL

* No packaging material supplied.

** No packaging material supplied as plant closed due to management problem.

(c) Milk production has increased in all the States during the last 3 years.

(d) A letter dated 21st July, 1986 was received by the Chairman, of erstwhile Indian Dairy Corporation (IDC) from Shri Shivaji Rao Moghe regarding lifting of 8000MT of Skimmed Milk Powder (SMP) from Maharashtra. As ISI certification for milk powder had been made compulsory, the Chairman, IDC informed in his letter dated 30th July, 1986 that it would lift 4534 MT of SMP with ISI mark, provided it met the quality and other specifications at the time of lifting.

(e) Does not arise.

Expenditure by NDDB on Tetrapack Machines

1068. SHRI SHAMIM HASHMI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Dhara oil and other milk and soft drinks are being packed in Tetrapack or which royalty is being paid in hard foreign currency and if so, the details thereof, item-wise, during the last three years;

(b) whether it is a fact that Tetrapack machines had been imported by NDDB with hard currency and if so, the expenditure incurred so far on laminated paper plant and packaging machines and royalty paid to the MNC;

(c) whether it is also a fact that some quantity of NDDB and paper has also been imported for the Tetrapack plants and if so, the details thereof from

the start of this project, year-wise indicating quantities and expenditure; and

(d) whether NDDB has borrowed funds from the World Bank for operation flood, including Tetrapack and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) A one time royalty payment of Rs. 6.5 lakhs in equivalent foreign currency was made based on the terms and conditions of the foreign collaboration agreement approved by the Government. The agreement has since expired and no royalty is payable now.

(b) Expenditure incurred on import of Tetrapack machines in foreign exchange is Rs. 1910.31 lakhs. The total expenditure incurred on imports for Paper Laminating Plant is Rs. 308.92 lakhs upto 1988-89. No royalty is paid on machines.

(c) 600 MT of LDPE valued at Rs. 71,79,162/- and 400 MT of LDPE valued at Rs. 87,73,468/- was imported during 1987-88 and 1988-89 respectively. No paper has been imported for the Paper Laminating Plant. However, laminated paper costing Rs. 55.46 lakhs was imported between July, 1988 to July, 1989 during the initial period of marketing of Edible Oil in Tetrapacks.

(d) Under Phase-II of the Operation Flood an amount of US\$150 million was received from World Bank and under